

PUNJAB VIDHAN SABHA SECRETARIAT

**REVISED DATE-WISE PROGRAMME OF THE BUSINESS TO BE TRANSACTED
BY THE PUNJAB VIDHAN SABHA DURING ITS ELEVENTH SESSION,
2020 FROM THE 24TH FEBRUARY, 2020 TO 4TH MARCH, 2020.**

Monday, the 24th February, 2020
(2.00 P.M.)

Motion of thanks and Discussion on
Governor's Address.

Tuesday, the 25th February, 2020
(10.00 A.M.)

Resumption of Discussion on Governor's
Address.

Wednesday, the 26th February, 2020
(10.00 A.M.)

i) Reports of the Comptroller and
Auditor General of India for the year
2017-18 (Civil and Commercial) and
Finance Accounts of Government of
Punjab for the year 2018-19 and
Appropriation Accounts for the year
2018-19;

ii) Presentation of Supplementary
Demands for Grants for the year
2019-20;

iii) Appropriation Bill on Supplementary
Demands for grants for the year
2019-20; and

iv) Further Resumption of Discussion on
Governor's Address.

(To be concluded)

Thursday, the 27th February, 2020
(10.00 A.M.)

Non-Official Business.

Friday, the 28th February, 2020
(10.00 A.M.)

Presentation of Budget Estimates for the
year 2020-21.

Saturday, the 29th February, 2020 }
Sunday, the 1st March, 2020 }

Holidays

Monday, the 2nd March, 2020
(2.00 P.M.)

General Discussion on Budget Estimates
for the year 2020-21.

Tuesday, the 3rd March, 2020
(10.00 A.M.)

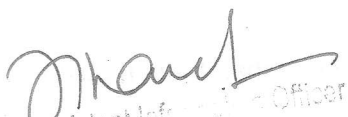
Resumption of General Discussion on
Budget Estimates for the year 2020-21.

(To be concluded)

Wednesday, the 4th March, 2020
(10.00 A.M.)

i) Discussion and Voting on Demands
for Grants in respect of Budget
Estimates for the year 2020-21;

ii) Appropriation Bill in respect of
Budget Estimates for the year
2020-21;


Assistant Information Officer
Punjab Vidhan Sabha
Chandigarh

P.T.O.

iii) Motion regarding Elected Committees;

iv) Legislative Business; and

v) Motion under Rule 16 regarding adjournment of the House sine-die.

CHANDIGARH :
THE 20TH FEBRUARY, 2020.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 20-LA-2020/ 3485, dated Chandigarh, the 20th February, 2020.

No. 20-LA-2020/ 3486, dated Chandigarh, the 20th February, 2020.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Hon'ble Chief Minister, Punjab;
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
5. the Principal Secretary to Governor, Punjab;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies/Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;

15. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. the Incharge, United News of India, Building No. 6, First Floor, Sector-42, Attawa, Chandigarh - 160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.

Chan Lal
**UNDER SECRETARY,
for SECRETARY.**